

**BUSINESS ADVISORY COMMITTEE**  
(Tenth Lok Sabha)

**FORTY-NINTH REPORT**  
(Presented on 28.4.1995)

The Business Advisory Committee held a sitting on Thursday, the 27th April, 1995.

2. The Committee recommend that the discussion on the following subjects may be held as shown against each:—

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|---|--|
| (1) General discussion on Railway Budget for 1995-96.                           | } Tuesday, the 2nd and Wednesday, the 3rd May, 1995. |
| (2) Discussion on the Resolution regarding Railway Convention Committee (1991). |  |
| (3) Discussion and voting on Demands for Grants (Railways) for 1995-96.         |  |
| (4) Discussion and voting on Demands for Excess Grants (Railways) for 1992-93.  |  |

3. The Committee also recommend that the discussion and voting on the Demands for Grants (General) for 1995-96 in respect of the following Ministries may be taken up in the following order on the dates indicated against each:—

- |                      |                              |
|----------------------|------------------------------|
| (1) Defence          | 4th, 5th and 8th May, 1995.  |
| (2) External Affairs | 8th, 9th and 10th May, 1995. |
| (3) Communications   | 12th and 15th May, 1995.     |
| (4) Power            | 16th and 17th May, 1995.     |

4. The Committee further recommend that 10 hours may be allotted for consideration and passing of the Finance Bill, 1995 and it may be taken up for consideration of the 18th May and passed on the 23rd May, 1995 by 4 P.M.

5. The Committee also recommend that discussion and voting on the Demands for Grants in respect of Budget (General) for 1995-96 may conclude on Wednesday, the 17th May, 1995 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on that day.

NEW DELHI;  
April 27, 1995

Vaisakha 7, 1917 (Saka)

SHIVRAJ V. PATIL,  
*Chairman,*  
Business Advisory Committee.